

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:2070

ANSWERED ON:10.12.2015

FMP, ERM of Canals and RRR of Water Bodies

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**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) the salient features of Flood Management Programme (FMP), Extension, Renovation and Modernisation (ERM) of canals and Repairing, Restoration and Renovation (RRR) of water bodies along with the specific areas covered thereunder;
- (b) the details of proposals/projects received from various States/UTs under each of the said programme during the current plan period along with action taken thereon including the quantum of funds released/utilised thereunder, programme/ State/UT-wise;
- (c) whether soil/sea/coastal erosion due to massive rainfall and heavy floods is also covered under the said programmes and special assistance is provided to the States facing recurrent threat of such incidence;{
- (d) if so, details thereof along with the extent of soil/sea/coastal erosion caused on this count along with assistance provided to each affected State/UT during the said period; and
- (e) the concrete action plan chalked out by the Government in this regard along with the quantum of external assistance received/ utilised during the said period, if any, State/UT-wise?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF. SANWAR LAL JAT)

(a) The Salient Features of Flood Management Programme (FMP), Extension, Renovation and Modernisation (ERM) of canals and Repairing, Restoration and Renovation (RRR) of water bodies are given below:

1. Flood Management Programme (FMP):

The Flood Management Programme (FMP) provides central assistance to State Governments for undertaking critical works related to river management, flood control, anti erosion, drainage development, flood proofing, restoration of damaged flood management works and anti-sea erosion. The funding pattern is 70:30 for Special Category States and 50:50 for General Category States.

The outlay for the XII Plan is Rs. 10,000 crore. The scope has been extended to cover catchment area treatment works with the objective of flood management.

2. Extension, Renovation and Modernization:

The Union Government has launched Accelerated Irrigation Benefit Programme (AIBP) in 1996-97 for providing financial assistance to expedite the implementation of ongoing major, medium as well as Extension, Renovation and Modernization (ERM) of Irrigation Projects. ERM Schemes primarily aim at restoring the lost potential in the water resources projects to ensure optimal use of water resources and coverage of additional command through the saving in water thus realized. Priority is accordingly given to the States which:

? have agreed to reform in water sector i.e. to implement Micro Irrigation in at least 10% of command area OR

? have enacted Participatory Irrigation Management legislation and active working of Water User Association to maintain the system and collecting water cess OR

? Where new potential is also envisaged along with restoration of lost potential, OR

? Where CAD works have been completed or taken up and likely to be completed as per stipulation of 'Parri-passu' implementation in accordance with the guidelines.

3. Restoration and Renovation (RRR) of water bodies during XII Plan:

(i) The scheme for Repair, Renovation & Restoration of Water Bodies for XII Plan was approved by the Union Government on 20.9.2013 and guidelines were issued in October, 2013. It is envisaged to provide central assistance for restoration of about 10,000 water bodies with an earmarked outlay of Rs. 6235 crore for the scheme. Out of 10000 water bodies, 9000 water bodies in rural areas and 1000 water bodies in urban areas are proposed to be covered. The proposal of water bodies where the Integrated Water Management Programme (IWMP) is implemented would be considered for inclusion under the scheme of RRR of water bodies. The central assistance is provided in the form of grant which is 90% of the project cost in special category states (NE states, Himachal Pradesh, J&K, Uttarakhand and undivided KBK districts of Odisha); 60% for projects lying in drought prone area, tribal area, desert

prone area and left wing extremism affected areas and 25% of the project cost in case of non-special category states/areas.

(ii) The scheme has multiple objectives such as Comprehensive improvement and restoration of water bodies thereby increasing tank storage capacity, Ground Water Recharge, Increased availability of drinking water, Improvement in agriculture/horticulture productivity, Improvement of catchment areas of tank commands, Environmental benefits through improved water use efficiency; by promotion of conjunctive use of surface and ground water, Community participation and self-supporting system for sustainable management for each water body, Capacity Building of communities in better water management, Development of tourism, cultural activities, etc. to enhance water availability in different parts of the country.

The Empowered Committee of MoWR,RD&GR has approved 1342 water bodies at an estimated cost of Rs. 1013.428 crore of 9 states for inclusion under RRR till date. During XII Plan, a total grant amounting to Rs. 154.776 crore has been released to the states towards these schemes in addition to Rs 130.49 crore for completion of remaining ongoing water bodies of XI Plan.

(b) The status of projects received, techno-economically cleared, and included under above programmes and funds released during XII Plan is given in Annex-1, 2, 3 and 4.

(c) & (d) The scope of the approved FMP, inter-alia, includes river bank and river bed erosion and anti-sea erosion projects. The schemes for flood management and erosion control are formulated and implemented by concerned States as per their priorities. The Union Government supplements the efforts of State Governments by rendering technical advice, as well as financial assistance under the Flood Management Programme (FMP). Under FMP, the central assistance of Rs. 4500.72 Crore has been released to the States till date since XI Plan.

(e) As per study based on satellite data of 1989-91 and 2004-06 carried out by Space Application Centre (SAC) and Central Water Commission (CWC), an area of about 73.061 square kilometre has been lost to coastal in these years. The State-wise details are given in Annex-5.

As per discussions between Govt. of India and ADB, a loan amounting to 250 Million USD for Sustainable Coastal Protection and Management Investment Programme (SCP&MIP) was approved by ADB in Oct, 2010 for the States of Karnataka, Maharashtra and Goa.

Currently Sustainable Coastal Protection and Management Investment Programme (SCP&MIP)-Tranche-1 has been under taken in the States of Karnataka and Maharashtra having total estimated cost of US \$ 62.7 million including ADB loan of US \$ 51.555 million.

Technical Assistance (TA) programme has been signed by Government of India for Climate Resilient Coastal Protection and Management Project (CRCP&MP) at national level and in the two focal states of Karnataka and Maharashtra where the SCP&MIP are already operational under external assistance from Asian Development Bank (ADB). The above programme inter-alia envisages analyzing the climate change impacts including the aspects related to Sea Level rise into coastal areas, preparation of planning & designing criteria and guidelines for coastal climate change adaptation.

Details of proposals (under ERM) received during the current plan and action taken (External Assistance Projects) and Details of assistance released/utilised during the last three years (External Assistance Projects) is Annex-6&7.

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